

Declaration of Assets and Liabilities

Year 2021-22

I ...**Mithilesh Kumar**..., son of ...**Sanjay Sahni**..., aged ..**29**.. years, belonging to ...**Bihar**

Legislative Assembly Secretariate.. service and presently working as ...**Assistant**.. give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name-Sanjay Sahni(Father)	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	2000/-		25000		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SAVINGS-30000/- PPF-61257/- NBFCs-400000/-		SAVINGS-50000/- FDs-500000/-		
(iii)	Bonds, Debentures and Shares in companies	IPOs+Shares-300000/-		NIL		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	ELSS(Mutual Fund)-400000/- Mutual Fund-100000/- TERM INSU.-12000/Year		NIL		
(v)	Motor Vehicles (details of make, etc.)	SPLENDOR Ismart-(2015) Tata Nexon-(2020)		NIL		
(vi)	Jewellery (give details of weight and value)					
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Signature
-1.02.22

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name-Sanjay Sahni(Father)	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL		Agricultural Land-2 Acres(apx.) Location- Tira(Samastipur) Market Value- 50 lacs(apx.)		
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL		Ancestral Home Location- Tira(Samstipur)		
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .01.02.2022
(a)	(i) Loans from Banks	SBI PBB PATNA	450000(Car Loan)
	(ii) Loans from financial institutions	CREDIT CARD SBI- CREDIT CARD ICICI- CREDIT CARD AXIS-	10000/- 70000/- 40000/-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		

Deepa Datta
21.02.22

	(c) dues to departments dealing with supply of electricity		
	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	INCOME TAX-NO DUES PAN-CYEPK8007R	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

PRAN No. :-

110033637798

Gender :-

M (M/F)

Date of Birth :-

0 4 0 3 1 9 9 3 (DD/MM/YYYY)

Class/Group :-

B (A/B/C)

Cadre :-

BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT SERVICE

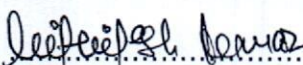
(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :-

SAMASTIPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 

Name of Employee: ...**Mithilesh Kumar**...

Place: ...**Patna**.

Designation: ...**Assistant**....

Date: ..**01.02.2022**..

Department: ...**Bihar Legislative Assembly, Patna**

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.